Annexure-1

Name of the corporate debtor: Subi Chemicals Private Limited: Date of commencement of CIRP 25-11-2022; List of creditors as on 14-12-2022

List of secured financial creditors belonging to any class of creditors $(Amount\ in\ \vec{\uparrow})$

| Sl. | Name of Credi t | di t Details of claim | | Details of claim admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remark s, |
|-----|-----------------|------------------------|---------|---------------------------|-----------------|--|------------------------------------|---------|--------------------------------|--------------|--|-----------|-------------------|-----------|
| No. | or | received | | | | | | | | continge- nt | - | | claim under | if any |
| | | | claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant ee | related | % of voting share in CoC | | Mutual dues, that may be set- off | admitted | verifica- tion | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | Nil | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | , in the second second | | | | | | | | | | | | |